

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1384
ANSWERED ON:11.03.2005
REHABILITATION OF OUSTEES OF THDC
Pandey Dr. Laxminarayan;Tripathi Shri Chandramani

Will the Minister of POWER be pleased to state:

- (a) whether rehabilitation of the displaced families on account of construction of Tehri Hydro Development Corporation (THDC) dam, Uttaranchal has been completed;
- (b) if so, the places where these families have been resettled;
- (c) whether adequate civil amenities have been provided to them in these places; and
- (d) if so, the details thereof along with the total expenditure incurred thereon?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) & (b) : The rehabilitation of all the affected 5291 urban families, who were residing in old Tehri Town, has been completed with their resettlement in New Tehri Town, Ajabpurkalan, Kedarpuram, Nehrupuram etc.

Out of 5429 fully affected rural families, 4581 rural families have so far been rehabilitated through allotment of land/cash compensation. The rehabilitation of rural families, residing upto EL 780 meter, has been completed with their resettlement in Bhanewala, Raiwala, Banjarawala, Dehrakhas, Attakfarm, Parwal, Pushuldk, Rampur roh and Pathri Roh. The rehabilitation of persons from EL 780 meter to 840 meter shall be completed pari passu with the project construction and reservoir filling.

(c) : The resettlement and rehabilitation (R&R) works are being looked after by the Government of Uttaranchal with the funds being provided by Tehri Hydro Development Corporation. An attractive and a liberal rehabilitation package has been evolved, which has been improved from time to time. New Tehri Town has been provided with all modern facilities for education (including ITI & a University), Hospital, Financial Institution, District Administration offices, Markets, Bus stand and places of worship. All rural resettlement colonies have also been provided with required civic facilities like electricity, irrigation, piped drinking water, roads, schools, dispensaries, places of worship etc.

(d) : An amount of Rs.989.48 crores has been incurred upto 28.02.2005 on rehabilitation and resettlement.